

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department Of Law, Justice and Parliamentary Affairs**  
**Civil Secretariat, Srinagar/Jammu**

**Notification**

**Srinagar, the 3<sup>rd</sup> January, 2023**

**S.O 02** - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Mr Noveed Ajaz Khan, Executive Officer, Municipal Council Ganderbal, to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of Municipal Council, Ganderbal.

**By Order of the Government of the Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government,**

No.Law/Powr/26/2022-10

Dated: -03 - 01- 2023

Copy to the:-

1. Commissioner Secretary to Government, Revenue Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India .
3. Divisional Commissioner, Kashmir.
4. District Development Commissioner, Ganderbal. This is with reference to his letter No. **ADDCG/Ps/2022-23/6539-42 dated 26-12-2022.**
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SO section, Department of Law, Justice and Parliamentary Affairs.
7. (W.7.S.C) Incharge Website



(Khursheed Ahmad Bhat)  
**Additional Secretary to Government**